

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 6

C.P. (IB)/731(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **13.05.2024**

NAME OF THE PARTIES: **Indian Sugar Exim Corporation Ltd.**

Vs

Shri Gajanan Maharaj Sugar Limited

For OC : Adv. Akshay petkar a/w Adv. Pranav Shah

For CD : Adv. Amir Arshiwala

Section 9 of IBC

ORDER

Heard both the Counsel for OC and CD in detail. The OC has provided valid AFA of IP. Parties, if so desire, may file written submissions in 10 days. List on **03.06.2024 for written submissions.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

RA